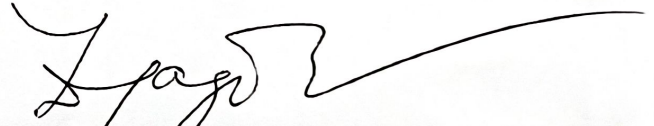


web site TMC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI**

ORDER

Sh. Reetesh Singh, Additional Sessions Judge-02 (Spl. Judge) (NDPS), East District, Karkardooma Courts Complex, Delhi is hereby authorized to sign all the applications pertaining to Notary & Experience/Character Certificate of Advocates at Karkardooma Court Complex.



(Deepak Jagotra)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 3633-3642/D& SJ (East)/KKD/Delhi

Dated 11/6/2022

Copy forwarded for information/necessary action :-

- 1) The Registrar General, High Court of Delhi, New Delhi.
- 2) The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3) The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
- 4) The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
- 5) Concerned Judicial Officer, Karkardooma Courts, Delhi.
- 6) The Officer Incharge, Judicial Branch, East District, Karkardooma Courts, Delhi.
- 7) Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
- 8) For uploading on LAYERS.
- 9) PS/Reader to the undersigned.
- 10) The concerned file.



Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi